

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.31/(MAH)/2015

IA 03/2016 along with Contempt Application 165/2016
& CA 125/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2016

NAME OF THE PARTIES: Mr. Dharamdas Mehta

V/s.

M/s. Meridian Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Mr. S. N. Mookherjee	Sr. Adv.	Bindi Dave
Mr. S. N. Mookherjee	Sr. Adv.	Bindi Dave
Ms. Bindi Dave	Adv. for	
Mr. Ishaan Sinha	Petitioners.	
Ms. Swapna Kooparate	Adv. for Proposed Rep	Swapna Kooparate
Mr. Chirag Balsara	Adv for Respondent No. 2	Chirag Balsara
i/b Hanisha Kapadia		
Ms. Amrita Ghose	Adv. for Rep No 3	Amrita Ghose

ORDER

**I.A. NO. 03/2016, CONTEMPT APPLICATION NO. 165/2016 & C.A. NO. 125/2015 IN
C.P. NO. 31/397-398/CLB/MAH/2015**

Ld. Counsel for both sides present.

On the mentioning made by the petitioner counsel in IA3/2016, the counsel for R2 has categorically mentioned that no construction activity is taking place in the disputed construction project, namely "**Hendre House**". In addition to it, he has given an undertaking that no construction will take place in respect to "**Hendre House**" pending disposal of this IA3/2016.

This Bench, accordingly, records that the undertaking given by R2 Counsel as injunction restraining the Respondents from carrying any construction work to **Hendre House** pending disposal of IA3/2016.

For the parties have agreed to make submissions in all the interim applications while making submissions in the main CP, the CP and all other applications are posted for hearing directing the Respondents to file Reply in I.A. 03/2016 within 10 days hereof, rejoinder, if any, by the Petitioner within 10 days thereof.

List this matter for hearing on 6th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 30.11.2016